RAJYA SABHA

Monday, the 8th August, 2016/17th Sravana, 1938 (Saka)

The House met at eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

I. Notifications of the Ministry of the Power

II. MoU (2016-17) between the GoI and NTPC Limited

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF COAL; THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY; AND THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003:-
 - No. L-7/105(121)/2007-CERC, dated the 5th July, 2016, publishing the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) (Fourth Amendment) Regulations, 2016.
 - (2) No. L-1/44/2010-CERC, dated the 5th July, 2016, informing that the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 as amended from time to time shall remain in force for a period of five years with effect from 1.7.2016 unless reviewed earlier or extended by the Commission. [Placed in Library. See No. L.T. 5148/16/16]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the NTPC Limited, for the year 2016-17. [Placed in Library. See No. L.T. 5147A/16/16]

Notifications of the Ministry of the Environment, Forest and Climate Change

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय के राज्य मंत्री (श्री अनिल माधव दवे): महोदय, मैं पयार्वरण (संरक्षण) अधिनियम, 1986 की धारा 26 के अधीन पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:--

(1) S.O. 1357 (E), dated the 8th April, 2016, publishing the Solid Waste Management Rules, 2016.